

Impact of coastal regulation zone notification

505. SHRI GARIKAPATI MOHAN RAO: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the Central Government issued CRZ-2011 notification with a view to ensure livelihood security to the fishermen communities and other local communities, living in the coastal areas, if so, the details thereof; and

(b) to what extent the notification is being implemented and the achievements made?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Ministry of Environment, Forest and Climate Change has notified the Coastal Regulation Zone (CRZ), 2011 with the objective to ensure livelihood security to the fishing communities and other local communities living in the coastal areas; to conserve and protect coastal stretches and to promote development in a sustainable manner based on scientific principles, taking into account the dangers of natural hazards in the coastal areas and sea level rise due to global warming etc. The traditional coastal communities including fisher folk are permitted to undertake reconstruction even between 100 and 200 metres in the No Development Zone (NDZ) in CRZ-III area.

(b) National Coastal Zone Management Authority (NCZMA) and State Coastal Zone Management Authorities for all coastal States and Union Territories have been established for the implementation of provisions of CRZ Notification, 2011.

Steps taken to check poaching in Himachal Pradesh

506. SHRIMATI VIPLOVE THAKUR: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether poaching to prey wild boars, porcupines, barking deer, rabbits, sambhar deer, partridge and peahens among other animals is continuing in forests of Solah Sighi Dhar stretching from Barsar to Dhaneta, Jeehan forest, Jungle Beri, Jandru, Tauni Devi and those around Bhoranj and Samtana in Himachal Pradesh, if so, the details thereof;

(b) whether any survey in this regard has been conducted by Government; and

(c) if so, the outcome thereof along with the steps taken by Government to check poaching to protect the wildlife?